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50 (Est.)

Declaration or Assets and Liabilities

Year 2025

I, Avinand Kumar son/daughter/wife of Late Tunilal Sah  
 aged 46 Years, belonging to Bihar Vidhan Sabha Sachivalay  
 service and presently working as Section officer  
 given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000/-	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	53,000/-	—	—	—	—
(iii)	Bonds, M.P.S. Debentures and shares in Companies	2,54,000/- PPF- 1,14,534/-	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Pol. No - 517334597 Rs-12010 Per Year LIC-521650402 Rs-8507 Per Year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR-10E 7240 Spl+	—	—	—	—
(vi)	Jewellery (give details of weight and value)	30gm gold.	—	—	—	—
(vii)	Other assets, such as values of claims / interests	1,50,000/-	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Avinand Kumar



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhagwati Path Saristabad, Patna - 2 6 dhooor 30 lakhs	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 24/02/2025
(a)	(i) Loans from Banks	SBI, BVM, Patna	13,20,106/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Note - बैंक सेपरेट का बँटका नहीं है का है।



	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2024-25 PAN- BWSPK9480M Rs- 74,624/-	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [ Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

### C Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA- 1252

Gender :-

M (M/F)

Date of Birth :-

16061978 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

B.L.A secretariate administrative Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ..... Arvind Kumar

Name of Employee: Arvind Kumar

Designation: Section Officer

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 24-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.